GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:6766 ANSWERED ON:06.05.2010 ALLOTMENT OF DOMESTIC LPG Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of per capita allotment of domestic LPG to Ahmedabad, Vadodara, Surat in Gujarat by Indian Oil Corporation Ltd. (IOCL);
- (b) whether distributors of Vadodara City are allotting less per capita allotment of domestic LPG gas cylinders by the IOCL in comparison to Ahmedabad and Surat whereas pipeline gas supplying in said three cities to consumers;
- (c) if so, whether any inquiry has been conducted by the Government to check the uneven distribution of LPG to Vadodara in comparison to other two major cities of the State;and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIJITIN PRASADA)

(a) to (d): Indian Oil Corporation Limited (IOC) has reported that there is no system for allotting domestic LPG based on per capita to any of their LPG distributor in the State of Gujarat including Ahmedabad, Vadodara and Surat and LPG supplies to distributors are being made by them through indigenous production and imports in accordance with the genuine demand of customers registered with the LPG distributors.